

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/1503/2019

Date of Order: 19.07.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

ARABINDA SARKAR & ANOTHER  
VS  
GSI

For The Applicant(s): None

For The Respondent(s): Mr. S. K. Ghosh, counsel

O R D E R (O R A L)



Per: Ms. Bidisha Banerjee, Member (J):

None for the applicant despite repeated calls. Heard Id. counsel for the respondents.

2. On perusal of records, it is seen that one M.A bearing no. 290/2021 was filed by the applicant for early hearing of the matter. On 09.07.2021, such M.A was allowed and the O.A was fixed for hearing on 19.07.2021, i.e., today.

However, today, despite repeated calls none appears to represent the applicant. Therefore, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.



(Nandita Chatterjee)  
Member (A)



(Bidisha Banerjee)  
Member (J)

ss